

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-21/2008(Pt.)/10789/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Assistant Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 8th November, 2023.

Sub:- **Earned leave.**

Ref:- No. HC(IB)-08/2013/6418-21 dated 31.10.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **earned leave with station leave permission w.e.f 01.11.2023 to 04.11.2023**, subject to submission of his Leave Admissibility Report in the Registry of the Itanagar Bench. The next seniormost Judicial Officer available at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-21/2008(Pt.)/10790-10791/A, dated , 08-11-23

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.

✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)